

**विदेश व्यापार महानिदेशालय
डीईएस-V अनुभाग**

The Meeting No. NC/5/MEET/Oct/2022-23/11(Part-II) Date 14.10.2022 actually held on 14.10.2022 for the licensing year 2022-23 to consider the cases under Para 4.07 FTP 2015-20, Duty Exemption Schemes (Chapter-4) in Room No. 11 of DGFT Udyog Bhawan, under the Chairmanship of Sh. Jai Pal, Joint DGFT. The following officers were present:-

S. No.	Name of the representatives and their designation	Department
1.	Sh. Kuldeep Singh, Asst. Director-I	O/o DC(MSME)
2.	Dr. Ram Asrey Lal, Consultant	DGFT
3.	Sh. Nand Lal, Consultant	DGFT
4.	Sh. Shaish Kumar, Consultant	DGFT
6.	Sh. Manoj Kumar Meena, Deputy. Director	DGFT
7.	Sh. Sanjay Kumar, Sr. Secretariat Assistant (SSA)	DGFT

Minutes of Meeting no -NC/5/MEET/Oct/2022-23/11(Part-II) Date 14.10.2022

Case No.- 04	M/s. Richa Global Pvt. Ltd.		
NC Meeting No /Date	NC/5/MEET/Oct/202223/11 (Part-II)/Date 14/10/2022		
RA F. No.	05/24/095/00018/AM19 Date 03.07.2018		
HQ F. No.	01/84/162/0065/AM 19/DES-V		
SPL Adv. Authorization No./Date	0510407082 /Date- 04/07/2018		
Case Status:	Approved		
Decision: The committee considered the case as per agenda along-with other relevant paper and noted that the firm has requested vide letter dated 08.11.2021 for amendment in style no from 473782 to 496764 in the approved norms in NC Meeting No- 06/84 AM-19 dated 20.06.2018, actual held on 27.06.2018 as the buyer had change the export item's style no. The committee went through the details submitted in this case and decided to approve the firm's request and modified norms for above said special advance authorization is as under:-			
Export item	Qty.	Import item	Qty. Recommended
Ladies pullover Style no -496764 Made of 97% Rayon, 3% spandex dyed knitted fabric GSM 250+/-10%	11460 Nos.	97% Rayon, 3% spandex dyed knitted fabric GSM 250+/-10%	33463 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.- 05	M/s. Richa Global Pvt. Ltd.
NC Meeting No /Date	NC/5/MEET/Oct/202223/11(Part-II)/ Date 14/10/2022
RA F. No.	05/24/095/00032/AM19
HQ F. No.	01/84/162/00128/AM 19/DES-V
SPL Adv. Authorization No./Date	0510408154 /Dated: 18/10/2018
Case Status:	Approved

Decision: The committee considered the case as per agenda along-with other relevant paper and noted that the firm has requested vide letter dated 12.11.2021 for amendment in style no in export item serial no-3((Ladies other garment (Leotard)) from 4988639 to 498639 in the approved norms in NC Meeting No-13/84 AM-19 dated 27.09.2018, actual held on 11.10.2018. The committee went through the details submitted in this case and noted that it was a typographical error at DGFT's end and decided to modify the style no in export item serial no-3((Ladies other garment (Leotard)) from 4988639 to 498639 for above said special advance authorization.
RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.- 06	M/S Sundar Sons India Export
NC Meeting No /Date	NC/5/MEET/Oct/202223/11(Part-II)/ Dt.: 14/10/2022
RA F. No.	RA F. No. 32/AA003980AM21
HQ F. No.	HQRNORM APPLY00047059AM21
Adv. Authorization No./Date	3211000127/ Dated: 24/12/2020
Case Status:	Approved

Decision: The committee considered the case as per agenda along-with other relevant paper and noted that the firm has requested vide letter dated 10.10.2022 for fixation of norms as their case was rejected in NC Meeting no NC/5/MEET/Feb/202021/99 Dated 28.05.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	MEN'S SHIRTS (FULL SLEEVE) (Net content of Flax Yarn-3875.89 Kg.)	9030 Nos.	100% FLAX YARN	4457.27 Kg.
2.	LADIES TROUSER (Net content of Flax Yarn-844.98 Kg.)	1943 Nos.	100% FLAX YARN	971.72 Kg.
3.	LADIES DRESS (Net content of Flax Yarn-1243.20 Kg.)	2100 Nos.	100% FLAX YARN	1429.68 Kg.
4.	MENS SHIRTS (FULL SLEEVE) (Net content of Flax Yarn-386.14 Kg.)	693 Nos.	100% FLAX YARN	444.06 Kg.
5.	MEN'S TROUSER (Net content of Flax Yarn-326.47 Kg.)	756 Nos.	100% FLAX YARN	375.44 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.- 07	M/S Jumbo Bag Ltd.
NC Meeting No/Date	NC/5/MEET/Oct/202223/11(Part-II)/ Dt.: 14/10/2022
RA F. No.	04/AA04005115AM21
HQ F. No.	HQRNORMAPPLY00061032AM21
Adv. Authorization No./Date	0411000180/ Dated: 12/01/2021
Case Status:	Approved

Decision: The committee considered the case as per agenda along-with other relevant paper and noted that the firm has requested vide letter dated 17.05.2022 for fixation of norms as their case was rejected in NC Meeting no NC/5/MEET/Dec/202122/14Dated 07.01.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
-------------	------	------	-------------	------------------

FLEXIBLE INTERMEDIATE BULK CONTAINER PP JUMBO BAGS(FIBC) (Net content of (i) PP Granules - 183375 Kg. (ii) UV Stablizer - 4125 Kg. (iii) LDPE Granules- 47500 Kg. (iv) PP Conductive Yarn- 15000 Kg.)	250000 Kg.	1.	POLYPROYLENE GRANULES	201712.5 Kg.
		2.	UV STABLIZER	4125 Kg.
		3.	LDPE GRANULES	49875 Kg.
		4.	PP CONDUCTIVE YARN	15750 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.- 08	M/s Ashutosh Fibre Pvt. Ltd.			
NC Meeting No/Date	NC/5/MEET/Oct/202223/11(Part-II)/ Dt.: 14/10/2022			
RA F. No.	08/24/040/00363/AM18			
HQ F. No.	01/84/050/000035/AM19			
Adv. Authorization No./Date	0810142209 Dated: 21/03/2018			
Case Status:	Approved			
Decision: The committee considered the case as per agenda along-with other relevant paper and noted that the firm has requested vide letter dated 25.07.2022 for fixation of norms as their case was rejected in NC Meeting no 5/84-ALC3/2018 Dated 07.06.2018. The committee went through the details submitted in this case and based on recommendation of technical authority and taking cue from earlier approved norms for AA No 0810135484 dated 17.06.2015 in NC Meeting no- 15/84-ALC3/2015 Dated 30.07.2015, decided to approve the input output norms as under:				
Export item	Qty.	S.N.	Import item	Qty. Recommended
Tex Yarn (Containing 50% Para Aramid, 25% Acrylic and 25% Viscose Fibre)	48000 Kg.	1.	Para Aramid Fabric Waste	25804.8 Kg.
		2.	Acrylic Fibre	12499.2 Kg.
		3.	Viscose Fibre	12499.2 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No. 09	Amendment in Existing SION J-370			
NC Meeting No/Date	NC/5/MEET/Oct/202223/11(Part-II)/ Date: 14/10/2022			
F. No.	01/84/171/00003/AM23/DES-V			
Decision: - The committee considered the case as per agenda and discussed the existing SION J-370 in detail. The SION J-370 has been published long back vide public notice no-44, dated 26.08.2005 and detail is as under:				
SION No.	Export Item	Quantity	Import Item	Qty. Allowed
J370	Nonwoven fabrics made of manmade fibre	1 kg	Relevant Man-made fibre	1.17 kg/kg content in the export product
The committee while dealing with input output norms under advance authorization scheme, observed that wastage of 17% allowed under SION- J-370 is very much on higher side and it needs to be rationalized. To initiate the process of rationalization, the Committee decided to first ask from EGTF section, the details of companies have been taken the benefit of SION J-370. Then production and consumption data for 3 years certified by CA may be called from such companies to take a view in this matter. The case stands for deferred and re-listing in next meeting.				